

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2255 of 1998

New Delhi, this 13th day of September, 2000

9

Hon'ble Shri Kuldip Singh, Member(J)
Hon'ble Smt. Shanta Shastry, Member(A)

1. D.C.Joshi
S/o Shri J.C.Joshi
R/o 49/3-B Sector-II, DIZ Area
New Delhi-110031
2. N.Ramchandran
S/o Shri P. Neelakantha Pillai
R/o Block No.6/3-A, Sector-II DIZ Area
Gole Market
New Delhi-110001
3. G.M.Pai
S/o Shri N. Govinda Pai
R/o G-4-D-78-B Janak Puri
New Delhi-110058
4. R.P. Mathur
S/o Shri D.P.Mathur
R/o G-133 Sarojini Nagar
New Delhi-110023.
5. Intisar Anees Siddiqui
S/o Shri Anees Ahmed Siddiqui
R/o F-201 Taj Enclave, Geeta Colony
Delhi-110031.

... Applicants

(By Shri N.H.Zuberi, Advocate)

versus

Union of India, through

1. The Secretary to the Govt. of India
Ministry of Agriculture
Deptt. of Agriculture & Cooperation
Krishi Bhavan
New Delhi-110001
2. The Secretary to the Govt. of India
Ministry of Agriculture
Department of Animal Husbandry & Dairying
Krishi Bhavan
New Delhi-110001

... Respondents

(By Shri V.S.R. Krishna, Advocate)

ORDER(Oral)

By Shri Kuldip Singh, M(J)

The OA has been jointly filed by 5 applicants
serving as Senior Technical Assistants (STA) in the
pre-revised pay scale of Rs.1640-2900 in the Ministry of

h

10

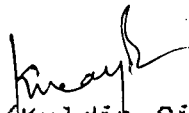
Agriculture. The grievance of the applicants is that though the Vth Pay Commission has given certain recommendations vide para 56.10 of their report by recommending upgraded scale of pay to them, the same has not been done so far.

2. We have heard both the learned counsel for the parties and have gone through the pleadings.

3. Since the only relief sought by the applicants in this OA is for a direction to the respondents to implement the recommendations of the Vth Pay Commission, we direct the respondents to consider the case of the applicants, if feasible, and to implement the recommendations of the Vth Pay Commission as per para 56.10 of the report and the same may be done within three months from the date of receipt of a copy of this order.

4. The OA is disposed of as above. No order as to costs.

L-9-
(Smt. Shanta Shastri)
Member(A)


(Kuldip Singh)
Member(J)

dbc